

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23th March, 2023

## **NOTICE**

Please take notice that the following matter listed on 24.03.2023 in the Court-III will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition	Lifestyle Equites CV & Ors.	Sangeeta Goel	Shama Nargis
	App. (AT) No.	Vs.		Sonal Sarda
	20 of 2020	Competition Commission of India &		Arjun Rekhi
		Ors.		Diksha Gupta-R2
	(PH)			Saikrishna
				Rajagopal
				Devvrat Joshi-R4
				Sreemoyee Deb

By order of Hon'ble Chairperson

-Sd/-

Registrar